Annexure – 4

Name of the corporate debtor: Innovative Tyres & Tubes Limited; Date of commencement of CIRP: 28.03.2022; List of creditors as on: 14-05-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	of Details of claim		Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of claim	Remar
No.	creditor	Date of	Amount	Amount	Nature	Amount	Wheth	% of voting share	contingent claim	mutual dues, that	not admitted	under verification	ks, if
		receipt	claimed	of claim	of	covered	er	in CoC		may beset- off			any
				admitted	claim	by	related						
						guarante	party?						
						e							